

15. Vidisha Bhopal Kshetriya Gramin Bank, Vidisha (M.P.) [Placed in Library. See No. L.T. 8785/03]

Reports and Accounts (2001-2002 and 2002-2003) of various Universities and Technology Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.VALLABHBHAI KATHIRIA):
Madam, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (3) of section 34 of the Aligarh Muslim University Act, 1920:

- (i) (a) Annual Report of the Aligarh Muslim University, Aligarh, for the year 2001-2002.
- (b) Review by Government on the working of the above University.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library. See No. L.T. 8315/03]
- (ii) A copy each (in english and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the Indian Institute of Technology, Roorkee, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 8322/03]
- (iii) (a) Annual Accounts of the Central Tibetan Schools Administration, New Delhi, for the year 2001 -2002, and Audit Report thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8316/03]
- (iv) (a) Annual Report of the National Institute of Industrial Engineering, Mumbai, for the year 2002-2003.

- (b) Annual Accounts of the National Institute of Industrial Engineering, Mumbai, for the year 2002-2003, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute [Placed in Library. See No. L.T. 8318/03]
- (v) (a) Forty-fourth Annual Report of the Indian Institute of Technology Madras, Chennai, for the year 2002-2003.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 8321/03]
- (v)(a) Forty-second Annual Report of the Indian Institute of Technology, Kanpur for the year 2001 -2002.
- (b) Annual Accounts of the Indian Institute of Technology, Kanpur for the year 2001 -2002, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report and Accounts.
- (d) Statement giving reasons for delay in laying papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 8320/03]
- (vii) (a) Annual Report and Accounts of the Indian Institute of Technology Bombay, for the year 2002-2003 together with Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 8319/03]
- (viii) (a) Annual Report and Accounts of the National Institute of Technology Durgapur, (West Bengal) for the year 2002-2003 together with Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above College. [Placed in Library. See No. L T. 8722/03]
- (ix) (a) Annual Report and Accounts of the National Institute of Technology Karnataka, Surathkal, for the year 2002-2003 together with Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 8723/03]
- (x) (a) Annual Report of the Indian Institute of Information Technology, Allahabad, for the year 2001 -2002 together with Auditor's Report on the accounts.
- (b) Annual Accounts of the Indian Institute of Information Technology, Allahabad, for the year 2001 -2002 and the Auditor's Report thereon.
- (c) Statement by Government accepting the above Report and Accounts.
- (d) Statement giving reason for delay in laying papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 8786/03]
- (xi) (a) Twenty-eighth Annual Report of the University of Hyderabad, Hyderabad, for the year 2002-2003.
- (b) Annual Accounts of the University of Hyderabad, Hyderabad, for the year 2002-2003, and the Audit Report thereon, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.
- (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 8317/03]
- I. Report and Accounts (2002-2003) of the Projects and Development India Limited (PDIL), Dhanbad (Jharkhand) and related papers.
- II. Reports and Accounts (2000-2001 and 2002-2003) of various fertilizer and Pharmaceutical Companies under the Ministry of Chemicals and Fertilizers.
- III. Report and Accounts (2002-2003) of the Central Institute of Plastics Engineering and Technology, Chennai and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH): Madam, I lay on the Table: